

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 293/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

NAME OF THE PARTIES: M/s. Albemarle Chemicals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Rahul Kulkarni		R.R.G

**COMMON ORDER**

**C.P. No. 290/441/NCLT/MB/MAH/2017**  
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**C.P. No. 294/441/NCLT/MB/MAH/2017**  
**C.P. No. 295/441/NCLT/MB/MAH/2017**

1. The Learned Representative of the Petitioner is present.
2. From the side of the Legal Representative of Petitioner seeking adjournment.

Adjourned to **15.01.2018.**

Sd/- ;

**Bhaskara Pantula Mohan**  
**Member (Judicial)**  
**30.11.2017.**

Aah

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**